

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.A. No. 255 of 2014 with  
Company Appeal No. 20/58,59/CLB/MB/2014**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

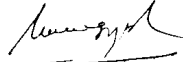
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**

Name of the Company: E. Rama Rao

V/s.

Ghandidham Developers Pvt. Ltd. & Ors.

Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

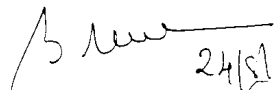
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	P.S.	Petitioner 1 & Adm.	
2.	P. Venugopal		Respondent	

ORDER

Both parties required for attendance for  
final hearing.

Let the matter on 23-10-16  
for final hearing

Both parties have not been any  
further attendance.

  
24/8/16  
Member (J).